

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSR.P.(C) No. 1968-1969/2020INSLP(C) No. 22708-22709/2019

KANPUR DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

HARNAM SINGH & ORS.

Respondent(s)

(IA No. 46839/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 06-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Abhishek Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Issue notice, returnable on 13.03.2024.

Notice will be served by all modes, including *dasti*.

We have given the short date as it is stated that Civil Appeal No. 7647 of 2009 titled "*The State of Uttar Pradesh Secretary & Ors. v. Champa Devi*" and other connected matters are coming up for hearing on 13.03.2024.

The Registry will examine and place the matters before an appropriate Bench, if required, after obtaining orders of Hon'ble the Chief Justice.

(BABITA PANDEY)
COURT MASTER (SH)(R.S. NARAYANAN)
ASSISTANT REGISTRAR